

(d) whether 'No Objection Certificate' has been given ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The State Government have informed that there are approximately 42000 huts on Central Government lands in Bombay as per 1976 Census.

(b) to (d). On request from the State Government each individual case is to be decided by the landowning Ministry/Department on merits. As per formation received from the State Government Bombay Port Trust, Central Public Works Department, Airport Authority of India and Army have already given 'no objection' for providing the basic amenities to 2901 hutments.

Telecast of Films on Madhya Pradesh and Tribals

5699. **SHRI PARASRAM BHAR-DWAJ :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Delhi Doordarshan has not telecast any Films on Madhya Pradesh, particularly on Tribals as well as Rajasthani regional films so far;

(b) whether Government are aware that there is a significant percentage of population belonging to Madhya Pradesh as well as Rajasthan living in and around Delhi; and

(c) if so, the reasons for not telecasting Madhya Pradesh films, particularly on tribals as well as Rajasthan films ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PÁNJA) : (a) and (c). A number of TV documentaries/programmes having a bearing on Madhya Pradesh tribals (Adivasis) have been telecast by Doordarshan Kendra and Uprah Doordarshan Kendra, Delhi from time to time. However, Doordarshan has not so far telecast any feature film in Rajasthani language as no Rajasthani film fulfilling the criteria of eligibility for telecast in the

National hook-up has so far been offered to Doordarshan for telecast.

(b) Yes, Sir.

Fertilizer Production

5700. **SHRIMATI BASAVARAJE-SWARI :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether the fertilizer production during 1986-87 was satisfactory;

(b) if so, the steps being taken to reduce the fertilizer cost; and

(c) the extent to which the fertilizer production will be increased during 1987-88 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) Yes, Sir.

(b) The cost of indigenous production of fertilizers is largely determined by the capital related costs and prices of feedstock and inputs over which the manufacturers hardly have any control. However, the fertilizer units are taking steps to reduce production costs to the extent possible, by improving capacity utilisation and achieving efficiencies in the consumption of feedstock and inputs.

(c) The production of fertilizers during 1987-88 is targetted at 77 lakh tonnes of nutrients as against the estimated production of about 69.5 lakh tonnes during 1986-87.

Poultry Development

5701. **SHRI BANWARI LAL PURO-HIT :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have urged the State Governments to encourage poultry farming;

(b) whether the Central Poultry Development Advisory Council has given any

direction to the State Governments in this regard;

(c) if so, the details thereof; and

(d) the measures proposed by the Central Poultry Development Advisory Council to encourage poultry farming ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The details of the recommendations made by the Central Poultry Development Advisory Council in its meeting held on 21.1.1987 are as under :

1. The State Governments may be again requested for granting the poultry farming for production of eggs and table birds, the status of agriculture specially in respect of electric tariff, land laws, institutional finance and exemption of day-old chicks from the levy of sales tax.
2. State/Union Territory Governments may be requested to monitor the information regarding disease outbreaks in public/private sector hatcheries/poultry farms.
3. State/Union Territory Governments who have not set up the State level Poultry Development Corporations/Federations may set up the same.
4. State/Union Territory Governments may include the members of Central Poultry Development Advisory Council as the members of the respective State level Poultry Development Advisory Councils so that they will be able to discharge their duties more effectively.
5. State/Union Territory Governments may constitute State level Poultry

Development Advisory Councils who have not set up the same so far.

6. The State level Poultry Corporations/Federations may give priority to the Integrated Rural Development Programme (IRDP) beneficiaries for providing necessary inputs and marketing facilities.

(d) The Central Poultry Development Advisory Council in the meeting held on 21.1.1987 has proposed the following measures to encourage poultry farming :

- (i) Treating poultry farming at par with agriculture in respect of electric tariff, land laws, institutional finance and exemption of day-old chicks from levy of sales tax.
- (ii) ISI specification may be made compulsory for the feed manufacturers
- (iii) Procurement of maize for the feed manufacturers through NAFED at the time of harvest.
- (iv) Market intervention by NAFED and bearing of losses on account of support price for eggs by various agencies.
- (v) Establishment of State level Poultry Development Corporations/Federations by the State/Union Territory Governments.
- (vi) Constitution of State level Poultry Development Advisory Councils by the State/Union Territory Governments.
- (vii) Grant of short-term loan to individual farmers by NAFED.
- (viii) To give priority to the Integrated Rural Development Programme (IRDP) beneficiaries for providing necessary input and marketing facilities by the State level Poultry Corporations/Federations.
- (ix) Restoring the cash incentive on export of poultry products.

- (x) Withdrawal of export duty on export of poultry products.

Accommodation to government employees

5702. SHRI RADHAKANTA DIGAL: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether accommodation is allotted on out of turn basis to Government employees; and

(b) if so, the number of Quarters in each category allotted to the Government employees in Delhi on out of turn basis during 1986-87 ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) Category	No.
Type 'A'	100
Type 'B'	850
Type 'C'	77
Type 'D'	89
Type 'E'	114
Type 'Special'	44
Hostel	72
Total	1346

Import of Fertilizers and Pesticides

5703. SHRI C. MADHAV REDDI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether our country is the largest importer of fertilizers and pesticides in the world;

(b), if so, the details thereof;

(c) whether use of organic manures and bio-fertilizers can substantially reduce imports of fertilizers;

(d) if so, the action taken to popularise the use of organic manures and bio-fertilizers amongst the farmers;

(e) whether Integrated Pest Management can also reduce the use of pesticides;

(f) if so, the action taken in this regard; and

(g) the new improved varieties of different crops developed in the country, which are resistant to pests ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) and (b). In so far as fertilizers are concerned, India is the second largest importer in the world. As regards pesticides, only 5 per cent to 6 per cent of total consumption is met through imports.

(c) No, Sir, use of organic manures and bio fertilizers cannot substantially reduce imports of fertilizers. They only supplement the use of chemical fertilisers.

(d) Government has sanctioned a National Project on Development and use of Bio-fertilizers and States are also advised to promote the use of organic manures.

(e) Yes, Sir.

(f) Following action has been taken in this regard :

(i) Government of India is implementing a Central Sector Scheme on 'Pest and Diseases Surveillance to monitor the pest buildup and to forewarn the farmers with a view to advising them to take timely control measures including need based applications of pesticides only when the pests develop beyond economic thresh-old level.

(ii) Measures have been taken to popularise and to propagate Integrated Pest management approach among farmers and demonstrations on farmers' fields (paddy) are conducted in various States/UTs at different locations.